

Form G
INVITATION FOR EXPRESSION OF INTEREST FOR
SASA MUSA SUGAR WORKS PRIVATE LIMITED OPEARTING IN SUGAR INDUSTRY
AT PO SASAMUSA, GOPALGANJ, BIHAR

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/CIN/LLP No.	Sasa Musa Sugar Works Private Limited CIN: U15432WB1933PTC007599
2	Address of the Registered Office	Mercantile Building, 9/12 Lalbazar Street, Kolkata, West Bengal-700001, India
3	URL of the Website	Corporate Debtor have no website
4	Details of place where majority of the fixed assets are located	P.O. Sasa Musa, Dist. Gopalganj, Bihar-841505.
5	Installed capacity of main products/ services	Crushing Capacity of 2450 TCD
6	Quantity and value of main products/ services sold in last financial year	Nil
7	Number of employees/ workmen	Note 1
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing at: kuverma@gmail.com / ibc@sasamusasugar.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing at: kuverma@gmail.com / ibc@sasamusasugar.com
10	Last date for receipt of expression of interest	15.05.2023
11	Date of issue of provisional list of prospective resolution applicants*	25.05.2023
12	Last date for submission of objections to provisional list *	30.05.2023
13	Process email id to submit EOI	ibc@sasamusasugar.com / kuverma@gmail.com

Note 1: No details of employees/ workmen have been provided by the suspended board of directors.

**The COC in its 4th meeting held on 25.4.2023 has passed resolution to seek extension of CIRP for a period of 90 days beyond 180days from 17.11.2022. An application in this regard is being made by Resolution Professional with Hon'ble NCLT. Hence this invitation is subject to extension of CIRP period by Hon'ble NCLT.*

Sd/-
Kuldeep Verma
Resolution Professional
Registration No.: IBBI/IPA-001/IP-P00014/2016-17/10038
Registered Address at email with IBBI:
46 B.B Ganguly Street, 5th Floor, Room No.-501 Kolkata – 700012
Email: kuverma@gmail.com
For **Sasa Musa Sugar Works Private Limited**
Date and Place: 28 April 2023, Kolkata